

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19.10.2020**

Sr.No.	Case No.	Parties	Next date.
1	PMLA MA 2053/2019	Directorate of Enforcement Vs Amit Bhardwaj S/o Mahender Kumar, Managing Director of M/s Variable Tech Pvt. Ltd.	
2	ABA 261/2020	Prasad Tendolkar And 3 Others Vs State Azad Maidan Police Stn	
3	ABA 262/2020	Rajiv Rebendra Datta And 2 Others Vs State Azad Maidan Police Station	
4	ABA 319/2020	Chandrakant @ Ritesh B Rakhunde Vs State Cuffe	
5	BA 1963/2020	Muzaffar Dawood Kazi - Applicant. Vs State - Azad Maidan Police stn.	
6	ABA 1202/2020	Imran Iqbal Khan Vs M.R.A.Marg P.stn.	
7	BA 2064/2020	Mannan Mohd. Ali Mulla - Applicant. Vs Azad Maidan Police Station	

Sheristedar

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 20.10.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 502/2020	Rajan Mahadev Parab And 2 Others Vs State M R A Marg Police Station	
2	ABA 561/2020	Janardan Rajaram Bavne and 4 ors. Vs The State Azad Maidan P.stn.	
3	ABA 1892/2019	Mohd. Gaus Mohd. Hanif Shaikh Vs State Directorate Of Enforcement	
4	ABA 940/2020	Shourya Sharad Jain Vs State Marine Drive Police Station	
5	M.A.in ABA 253/2020	Mr. Sakir Hussain Shaikh Vs J.J. Marg Police Station, Mumbai	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21.10.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 259/2020	Atmaram Dayal Sakharkar Vs State M.R.A Marg Police Station	
2	ABA 487/2020	Akshay Bhanushankar Pandya And 2 Others Vs State Cuffe Parade Police	
3	ABA 612/2020	Mohd. Imran Khan @ Salman Vs The State of Maharashtra - J. J.	
4	PMLA BA 805/2020	Dheeraj Wadhawan Vs Enforcement Directorate	
5	PMLA 806/2020	Kapil Wadhawan Vs Enforcement Directorate	
6	BA 1735/2020	Saud Mohd. Hussain Shaikh --- Applicant Vs The State of Maharashtra - Sir J. J. Marg Police Station ---	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22.10.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 2125/19	Priya Paul Vs Azad Maidan Police Station	
2	ABA 19/20	Kalpana Mukesh Mehta Vs State Azad Maidan Police Stn. Dinesh Tiwari	
3	ABA 267/2020	Jaffer Sayyed S/O Ishak Sayyad Vs State Dongri Police Station	
4	ABA 276/2020	Ameer Ali Vs State Azad Maidan Police	
5	ABA 277/2020	Ambadi B Vs State Azad Maidan Police	
6	ABA 909/2020	Harshali D/o. Vinayak Potdar Vs M. R. A. Marg Police Stn.	
7	ABA 1365/2019	Krishnadas V Menon Vs State Cuffe Parade Police	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23.10.2020**

Sr.No.	Case No.	Parties	Next date.
1	ABA 1876/19	Mahesh Shivshankar Nagansure And 2 Others Vs State Dongri Police Station	
2	ABA 2159/2019	Lal Ghanshani Vs State M R A Marg Police Stn.	
3	BA 840/2020	Safdarli Husain Ali Karmali and others --- Applicants Vs State of Maharashtra - Dongri Police Station --- Respondent	
4	ABA 890/2020	Mohd.Nabi Qureshi Vs The State of Maharashtra Azad	
5	PMLA RA 107/2020	E.D. Vs Kapil Wadhawar	